

**Central Administrative Tribunal
Principal Bench**

**CP No.393/2019
In
OA No.2682/2012**

New Delhi, this the 27th day of September, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri A.K. Raina,
S/o Late Shri P.N. Raina,
Aged 66 years,
Retired as Accounts Officer, Cabinet Secretariat,
Having his permanent address at House No.46,
Lane No.2, Saraswati Vihar Behind Anuradha Public
School, Barnai Jammu-181205,
And at present R/o Quarter No.571,
Sector-III, R.K. Puram, New Delhi.

...Petitioner

(By Advocate : Shri C. Bheemanna)

Versus

Shri Samant Kumar Goel,
Secretary to the Govt. of India,
Cabinet Secretariat,
Room No.1001, B-1 Wing, 10th Floor,
Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi-110003.

...Respondent

(By Advocate : Shri Rajesh Katyal)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

This contempt case is filed alleging that the respondents did not implement the order passed by this Tribunal in OA No.2682/2012 dated 18.01.2019.

2. Today, learned counsel for respondents placed before us a copy of the order dated 26.09.2019. With this the order in the OA stands complied with. We, therefore, close the CP.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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